

Out of these, 5 companies including 4 sick companies, reported losses for 2001-02. The total loss reported by these companies for 2001-02 is Rs. 2142.48 crore.

(b) Parameters/norms, governing the determination of subsidy payments, are applied uniformly to all urea manufacturing units, whether they are in private sector, public sector or cooperative sector.

Revival of sick fertilizer units

†1090. SHRI RAMADHAR KASHYAP: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal for revival of certain sick fertilizer companies in the public sector;

(b) if so, the names thereof; and

(c) the amount required to make these companies productive?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): (a) to (c) The Government have decided to close down the Hindustan Fertilizer Corporation Ltd., Fertilizer Corporation of India Ltd. and Saladipura & Dehradun units of Pyrites, Phosphates and Chemicals Ltd. Decision on revival of Project & Development India Ltd. and remaining units of Pyrites, Phosphates and Chemicals Ltd. has been deferred by the Government.

Enforcement of New Pharmaceutical Policy

1091, SHRI P. PRABHAKAR REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question No. 2095, given in the Rajya Sabha on the 20th March, 2002 and state:

(a) whether the new pharmaceutical policy has been enforced;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and by when the same is likely to be implemented?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA): (a) to (c) A Public Interest Litigation in Kamataka High Court has resulted in an order dated 12.11.2002 which stops the Government from implementing the price control regime of the Pharmaceutical Policy-2002.

†Original notice of the question was received in Hindi.